- (23) G. Abdul Khaddar.
- (24) Himmatlal Jaswantraj.
- (25) VS. Abdul Hasim Sahib.
- (26) N. M. Shanmugha Sundara Mudaliar.
- (27) H. S. Purkayastha.
- (28) Abdul Satter.
- (29) Mohd. Ibrahim.
- (30) Sardar Jagat Singh.
- (31) M/s. M. John & Sons.
- (32) Sri Suragani.
- (33) Azamtullah Shareef.
- (34) Poonawalla Chandu.
- (35) Abdul Khader.
- (36) M/s. Mohamed Ismail Bros.
- (37) Sultanuddin Khan.
- (38) Sarmast Khan.
- (39) Anjaiah R. N. Chari.
- (40) T. A. Gopala Krishna.
- (41) Bhamandi Ram.
- (42) E.H.K. Kaludi.
- (43) P. Ramaiah.
- (44) Dayakar Babu.
- (45) Bankatlal Devichand.
- (46) V. Narasimharao.
- (47) Narayan Lal Gumanaji Sharma.
- (48) Pooran Singh.
- (49) A. G. Khar.

DR. (MRS.) MANGLADEVI TAL-WAR: In the statement there are 49 firms whose names have been given, whose income-tax arears have been written off and the hon. Minister has just stated that it is over Rs. 1,000. I would like to know whether any representation has been made to the Government to reopen these income-tax cases and how many cases have been reopened so far?

SHRI K. C. PANT : I shall require notice for that.

SHRI K. CHANDRASEKHARAN : May I know from the hon. Minister, in

the total of these Rs. 22 lakhs, which is the highest amount and who is the person or company concerned with regard to that amount? May I also know how many public limited companies and private limited companies are involved in this writing off?

io Questions

SHRI K. C. PANT : Madam, I do not have the details asked for from me. I can tell the hon. Member, however, that the total amount written off in 1966-67, i.e. Rs. 22.9 lakhs, is to be seen against the total collections of Rs. 632 crores, and the percentage comes to 0.036. I do not have the figures.

DR. (MRS.) MANGLADEVI TAL-WAR : Seventyone Members have written to the hon. Deputy Prime Minister to appoint a Commission to go into these cases but he has not taken any step yet. I would like to know the reason.

SHRI MORARJI R. DESAI : No such Commission is necessary in my view.

## अभूजमाढ क्षेत्र में आदिवासियों की हालत

\* 463. श्री राम सहायः क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उनके मंत्रालय के किसी अधिकारी ने गत तीन वर्षों के दौरान मध्य प्रदेश में बस्तर जिले के अभूजमाढ़ क्षेत्र का दौरा किया;

(ख) यदि हां, तो उसने वहां के आदि-वासियों की क्या हालत पाई ; और

(ग) पोषण की कमी के कारण वहां आदिवासियों की स्त्रियों को एक विशेष प्रकार का चर्मरोग हो जाता है उसे रोकने के लिये क्या प्रबन्ध किये गये हैं?

### CONDITIONS OF ADIVASIS IN ABHUJ- MARH AREA

\*463. SHRI RAM SAHAI : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether any officer of his Ministry toured the Abhujmarh area

**†**[] English translation.

of Baster district in Madhya Pradesh during the last three years;

Oral Answers

(b) if so, what were his observations regarding the conditions of Adivasis there ; and

(c) the arrangements made to check the incidence of a particular type of skin disease which afflicts the Adivasi women there due to malnutrition?]

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI J. B. MUTHYAL RAO): (a) no, Madam.

(b) Does not arise.

(c) There is no special scheme for this in the Backward Classes Welfare Setcor for Madhya Pradesh.

†[समाज कल्याण विभाग तथा पेट्रोल तथा रसायन मंत्रालय सें उप मंत्री (श्रीजे० की० मृतयाल राव): (क) नहीं, महोदया।

(ख) प्रज्न नहीं उठता।

(ग) पिछड़ा वर्गकल्याण क्षेत्र में मध्य प्रदेज के लिए कोई ऐसी विशेष योजनानहीं है।]

भी रान सहायः क्या मैं मंत्री महोदय से यह जान सक्तंगा कि जो उन्होंने (ग) का जवाव दिया है वह उसकी जानकारी के आधार पर कहते हैं? मैं स्वयं वहां गया हं मैंने जाकर वहां की महिलाओं की, स्त्रियों की हालत देखी हैं। जिनके एक-एक, दो-दो बच्चे हो जाते हैं उसके बाद उनको एक स्किन डिजीज हो जाती है जिसकी वजह से उन्हे सख्त तकलीफ होती है। उसके बारे में मैं निरन्तर 6 साल से प्रक्रन करता आ रहा ह । कोई सेशन ऐंसा नहीं जाता जिसमें प्रश्न न किया गया हो, लेकिन मुझे अफसोस है कि आपने ऐसा कोई प्रबन्ध नहीं किया जिससे आपका कोई बड़ा आफीसर वहां देखने गया हो । न मध्य प्रदेश का,न आपका कोई अफसर वहां जाकर देखता है। इसका क्या कारण है ?

†[] Hindi translation. 2-24 R.S./68 श्री जे० थी० मुसयास राव : मैडम, आदरणीय सदस्य के ध्यान में में यह लाना चाहता हूं कि वहां करीव 54 अस्पताल बनाए हैं। इन 54 अस्पतालों में छोटी छोटी डिस्पेंसरीज हैं, जिनमें मोबाइल बेन्स इनकी सेवा करने को रहती हैं। मैं यह नहीं कह सकता कि पूरे अच्छे ढंग से उनकी सेवा हो रही है लेकिन जहां तक हो सकता है मध्य प्रदेश गवर्नमेंट के कोआपरेशन से जितने अच्छे ढंग से कर सकते हैं कर रहे हैं।

श्री राम सहाय ः क्या मैं जान सकूंगा कि आप निकट भविष्य में ऐसी कोई व्यवस्था करेंगे जिससे आपका कोई रेस्पांसिबिल अधिकारी वहां जाकर सारी स्थिति को देखे ?

# श्री जे०बी० मृतयाल राव : जरूर भेजेंगे ।

THE DEPUTY CHAIRMAN: I think this is within the jurisdiction of the Commissioner of Scheduled Castes and Scheduled Tribes.

### 'P' Form

\*464. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state

(a) whether it is a fact that Government have decided to do away with the Reserve Bank's endorsement on 'P' Forms in the case of several categories of persons going abroad; and

fb) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE .(SHRI MORARJI R. DESAI): (a) and (b) A statement is being laid on the Table of the House.

### STATEMENT

The Reserve Bank of India has recently delegated powers to steamer/ airline companies enabling them to-book passages of certain categories of persons. The delegation is subject to such steamer/airline companies scrutinising applications and ensuring that they comply with the normal conditions;

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